

HIGH COURT OF SIKKIM
GANGTOK

No .20/HCS

Dated: 05/08/2019.

NOTIFICATION

In partial modification of Notification No. 35/HCS dated 11/10/2018, Hon'ble the Chief Justice has been pleased to reconstitute a 'Committee' for publication of the **Sikkim Law Reports** of the High Court of Sikkim containing important judgments delivered by the High Court of Sikkim, comprising of the following members:-

- | | |
|--|----------------------------------|
| 1. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Chairman |
| 2. Mr. Vivek Kohli,
Advocate General | - Ex-Officio Member |
| 3. Mr. K.W. Bhutia,
Registrar, High Court of Sikkim | - Secretary-cum-
Chief Editor |
| 4. Mr. T.B. Thapa,
Sr. Advocate | - Member |
| 5. Mr. Tashi Raptan Barfungpa,
Advocate/General Secretary,
Bar Association of Sikkim | - Ex-Officio Member |
| 6. Ms. Yangchen D. Gyatso,
Advocate | - Reporter |
| 7. Ms. Priyanka Chettri,
Advocate | - Reporter |

By Order.

Sd/-
REGISTRAR GENERAL

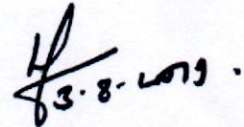
Memo No. : 5921-45/HCS

Date: 05/08/2019

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok for placing before his Lordship for kind information.
2. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok for placing before her Ladyship for kind information.
3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok for placing before his Lordship for kind information.
4. Mr. Vivek Kohli, Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
5. The Registrar General, High Court of Sikkim Gangtok.

6. The Registrar, High Court of Sikkim, Gangtok.
7. Mr. T.B. Thapa, Senior Advocate, Church Road, Gangtok.
8. Mr. Tashi Rapten Barfungpa,, Advocate/General Secretary, Bar Association of Sikkim, Gangtok.
9. Ms. Yangchen D. Gyatso, Advocate.
10. Ms. Priyanka Chettri, Advocate.
11. The Secretary General, Supreme Court of India, New Delhi-110201.
12. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
13. The Secretary, Bar Council of India, New Delhi.
14. The Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
15. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
16. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
17. The Chief Secretary, Government of Sikkim, Gangtok.
18. The Additional Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
19. All Section In-charge, High Court of Sikkim, Gangtok.
20. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
21. Notice Board,
22. Guard file &
23. File.

 13.8.2019

PRINCIPAL SECRETARY
TO HON'BLE THE CHIEF JUSTICE